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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.80/BB/ 17	-	For Rule 6 of compliance of objections	GBC Packaging Vs Shashi Distileries Packaging Pvt Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PETITIEN ET

8050944340

Counsel for petitioner is present. He reported that he has complied the objections raised by the Registry.

He is directed to file compliance report in the Registry.

List it for hearing on 19.09.2017.

MEMBER (J)

MEMBER (T)